

2

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA 2594/2002

New Delhi this the 4th day of October, 2002

Hon'ble Mr. Kuldip Singh, Member (J)

Avtar Singh
S/o Late Shri Udhamp Singh
R/o 6C, N.Rly Colony,
Tughlakabad,
New Delhi-110 044.

..Applicant

By Advocate: None.

Versus

1. Union of India through Secretary,
Ministry of Personnel, Public Grievances
and Pensions,
Department of Pensioners,
Rail Bhawan, New Delhi.
2. The Divisional Railway Manager,
N.Rly Office,
New Delhi. ..Respondents

ORDER (ORAL)

The applicant has filed this OA seeking a direction to the respondents that his representation be decided. Accordingly, I direct the respondents to dispose of the representation of the applicant within a period of 6 months from today.

OA stands disposed of with the above directions.


(KULDIP SINGH)
Member (J)

Rakesh